TELECOM REGULATORY AUTHORITY OF INDIA

DETAILS OF DEPARTMENTAL/ VIGILANCE/ COURT CASES AGAINST EMPLOYEES

A.DEPARTMENTAL CASES-

YEAR	TOTAL NUMBER	RANK/ POST OF CHARGESHEETED EMPLOYEE (Without disclosure of identity of individual)	NO. OF CASES DISPOSED OFF		
			NO. OF EXONERATION	NO. OF FOUND GUILTY	CASES PENDING
2018	1	Driver	-	1	-

B. VIGILANCE CASES-

YEAR	TOTAL NUMBER	RANK/ POST OF CHARGESHEETED EMPLOYEE	NO. OF CASES DISPOSED OFF		NO. OF CASES
		(Without disclosure of identity of individual)	NO. OF EXONERATION	NO. OF FOUND GUILTY	PENDING
-	-	NIL	-	-	-

C.COURT CASES-

YEAR	TOTAL NUMBER	RANK/ POST OF CHARGESHEETED EMPLOYEE	NO. OF CASES DISPOSED OFF		NO. OF CASES
		(Without disclosure of identity of individual)	NO. OF EXONERATI ON	NO. OF FOUND GUILTY	PENDING
	-	NIL	-	-	-